

(4) OA 501/92

Dated: 19.1.93. Camp at Nagpur

Mr. R.P.Joshi, counsel for the applicant. Mr. R.Darda, counsel for the respondents.

Admit.

Pleadings are complete. Keep the case for final hearing on 15.6.93.

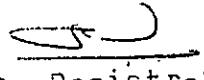

(V.D. DESHMUKH)
M(J)


(M.Y. PRIOLKAR)
M(A)

PER TRIBUNAL DATE 25.6.93

The circuit sitting at this bench fixed at Nagpur during the period from 14.6.93 to 25.6.93 is cancelled due to the administrative reasons.

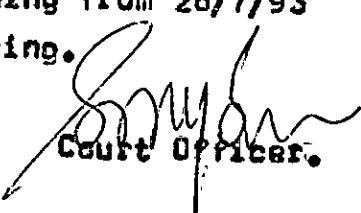
This matter is therefore adjourned and fixed during the week commencing from 19/7/93 for AH/Order/F.H. at Nagpur.


Dy. Registrar

CAMP AT NAGPUR

Per Tribunal Dt. 23/7/93

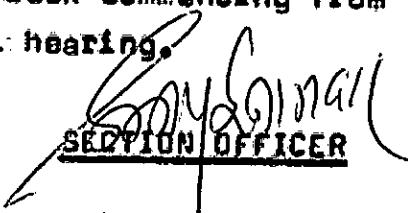
For want of time adjourned to week commencing from 26/7/93 for final hearing.


Court Officer.

CAMP AT NAGPUR

Per Tribunal Dt: 27/7/93

For want of time, this matter is adjourned to week commencing from 6/8/93 for final hearing.


SECTION OFFICER